

***By E-Mail***

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-5/2020/ 7897 /A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge  
Kamrup, Amingaon

Dated Guwahati the 13<sup>th</sup> September, 2022

Sub: **Permission to Travel abroad**

Ref:- Your letter No. DJKA/6159/2022 dated 17.08.2022

Sir,

With reference to the above, I am directed to inform you that, Smti Munmun B. Sarma, Addl. Sessions Judge-cum-Special Judge (POCSO), Kamrup, Amingaon can travel strictly during holidays only, with condition of no extension.

Yours faithfully,

*-sd-*

**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-05/2020/ 7898-7899 /A dated 13.09.2022  
Copy to :

1. Smti Munmun B. Sarma, Addl. Sessions Judge-cum-Special Judge (POCSO), Kamrup, Amingaon with reference to her letter No. Spl (POCSO)/KA/370/22 dated 12.08.2022 for information.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to send the letter by E-Mail to the officer concerned.

*13/9/2022*  
**REGISTRAR (VIGILANCE)**